

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3246

ANSWERED ON:11.02.2014

CONSTRUCTION OF JETTIES

Patil Shri C. R. ;Shukla Shri Balkrishna Khanderao Balu Shukla

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the state Government of Gujarat has been accorded approval for construction of 5 jetties and a lumpsum amount of Rs. 50 lakh has been sanctioned for each jetty;
- (b) if so, the details thereof;
- (c) whether the Government proposes to increase the number of jetties as well as the amount per jetty to Rs. 5 crore; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) Yes, Madam. The Central Government has sanctioned five Jetties for Gujarat under the Phase-II of the Coastal Security Scheme with financial assistance of Rs.50 lakh per Jetty.

(c) to (d) The Coastal Security Scheme (Phase-II) has been finalized in consultation with all the coastal States/UTs subsequent to vulnerability/gap analysis carried out by all these coastal States and Union Territories. The number of Jetties is fixed and frozen at the beginning of the Coastal Security Scheme (Phase-II) itself. Hence, there is no change in the number of Jetties is permissible. However, certain States/Union Territories, including Gujarat, will review the physical dimension of the Jetties based on local conditions and requirements and will examine to relocate the Jetties adjacent to the fishing harbours to avoid land acquisition requirements, and to save costs on requirement of dredging.